

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Summary of Commercial Cases during the month of January, 2025.

State: Assam

Sl.No	Court	District/State	Cases pending on the 1 st day of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Civil Judge (Sr. division)	Baksa	01	-	-	01
2	Civil Judge (Sr. division)	Barpeta	58	02	-	60
3	Civil Judge (Sr. division)	Bongaigaon	03	-	-	03
4	Civil Judge (Sr. division)	Biswanath	03	-	-	03
5	Civil Judge (Sr. division)-1	Cachar	01	-	-	01
6	Civil Judge (Sr. division)	Charaideo	05	-	-	05
7	Civil Judge (Sr. division)	Chirang	04	-	-	04
8	Civil Judge (Sr. division)	Darrang	10	-	01	09
9	Civil Judge (Sr. division)	Dhubri	03	-	-	03
10	Civil Judge (Sr. division)	Dibrugarh	25	-	-	25
11	Civil Judge (Sr. division)	Dimahasao	01	-	-	01
12	Civil Judge (Sr. division)	Goalpara	02	01	-	03
13	Civil Judge (Sr. division)	Golaghat	03	-	-	03
14	Civil Judge (Sr. division)	Hailakandi	22	03	01	24
15	Civil Judge (Sr. division)	Hojai	12	-	-	12
16	Civil Judge (Sr. division)	Jorhat	45	03	01	47
17	Civil Judge (Sr. division)	Kamrup(M)	487	21	07	501
18	Civil Judge (Sr. division)	Kamrup	06	-	-	06
19	Civil Judge (Sr. division)	KarbiAnglong	01	-	-	01
20	Civil Judge (Sr. division)	Lakhimpur	01	-	-	01
21	Civil Judge (Sr. division)	Majuli	01	01	-	02
22	Civil Judge (Sr. division)	Morigaon	19	-	-	19
23	Civil Judge (Sr. division)	Nagaon	107	-	-	107
24	Civil Judge (Sr. division)	Nalbari	06	-	-	06
25	Civil Judge (Sr. division)	Sivasagar	111	08	29	90
26	Civil Judge (Sr. division)	Sonitpur	02	-	-	02
27	Civil Judge (Sr. division)	Tinsukia	41	02	01	42
Total			980	41	40	981

N.B: After physical verification, opening balance of Kamrup(M) has been corrected.

State: Arunachal Pradesh

Sl.No	Court	District/State	Cases pending on the 1 st day of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	District & Sessions Judge, Yupia	Papumpare, Arunachal Pradesh	02	-	-	02

There are no Commercial Act cases pending in the state of Nagaland and Mizoram.